

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00387/2020**

**Dated Wednesday the 26<sup>th</sup> day of August Two Thousand Twenty**

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)  
HON'BLE SHRI. T. JACOB, Member (A)**

**(Through Video Conferencing)**

Kris Kevin Ramou, S/o. Ravy Ramou,  
No. 06, D-5, Fifth Floor,  
Singapore Court Apartment,  
Lawspet Main Road,  
Pakkumudaiyanpet, Puducherry 605008.

....Applicant

By Advocate M/s. Y. Kavitha

Vs

1.Union of India,  
rep by the Chief Secretary,  
Government of Puducherry,  
Chief Secretariat, Puducherry 1.

2.Secretary to the Government,  
Department of Personnel & Administrative Reforms,  
(Personnel Wing),  
Goubert Avenue,  
Chief Secretariat, Puducherry 1.

3.Under Secretary to the Government,  
Department of Personnel & Administrative Reforms,  
(Personnel Wing),  
Goubert Avenue,  
Chief Secretariat, Puducherry 1.

4.The Additional Director (Exam),  
Directorate of Technical Education (DoTE),  
No. 53, Sardar Patel Road,  
Guindy, Chennai 600025.

....Respondents

**ORAL ORDER****(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

Heard Counsel for the applicant.

2. Counsel for the applicant seeks permission to withdraw this OA with liberty to file a fresh OA.
3. In view of the above, the applicant is permitted to withdraw this OA with liberty to file a fresh OA.
4. Accordingly, OA is dismissed as withdrawn.

**(T.Jacob)**  
**Member(A)**

**(S.N.Terdal)**  
**Member(J)**

**26.08.2020**

SKSI